## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/207/(IB)/2017

NAME OF THE PETITIONER(S)

: THE FEDERAL BANK LTD & 1

NAME OF THE RESPONDENT(S)

: BESTAI PRECAST BUILDING LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Źwraj C V. Hau Kumer

2. S. SAPHIYANARAYANAN

Council for Respondents

Applicant

Council for Restrotter

(Mosimus AR C Ltd.)

1. Lettingual at

## **ORDER**

Counsels for both the parties are present. Counsel for the Petitioner (Maximus ARC Ltd.) has submitted an application for substituting the Applicant as Petitioner in the matter based on the Assignment Deed dated 02.02.2017. The Application filed by the Assignee is not numbered. Counsel for the Applicant is directed to co-ordinate with the Registry for getting the application numbered and the same may be placed on record. Put up for final arguments on 19.09.2017 at 10.30 A.M.

**MEMBER (TECHNICAL)** 

MEMBER (JUDICIAL)

ghk